

a separate Development Board for Konkan region as there are other instruments available to the Centre and State Governments to gear up their development machinery.

**Maharashtra educational institutions (Regulation of Fees) Bill, 2011**

2890. SHRI AVINASH PANDE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the status of the Maharashtra Educational Institutions (Regulation of Fees) Bill, 2011 which has been reserved for the assent of the President under Article 254 (2); and

(b) in how much time does Government expect to complete the entire procedure?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) The Maharashtra Educational Institutions (Regulation of Fee Bill), 2011 was received in the Ministry of Home Affairs on 26.8.2011. The Department of School Education and Literacy and the Department of Justice had made certain observations on the Bill which were sent to the State Government for clarifications on 23.12.2011. The clarifications received from the State Government have been sent to the Department School Education and Literacy and Department of Justice for further consideration on 23.2.2012. The Department of Justice, after considering the State Government's clarifications, has conveyed their no objection. The completion of entire procedure is linked to views of the Department of School Education and Literacy on the clarifications received from the State Government and validity of the Bill from Constitutional and legal angle. Hence no time-frame can be fixed in this regard.

**Employment for educated unemployed people**

2891. SHRI DHIRAJ PRASAD SAHU : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether adequate steps have been taken by Government to provide employment to the educated unemployed people in the urban areas of the country;

(b) if so, the details thereof;

(c) State-wise details of schemes initiated to alleviate urban poverty under the Swarna Jayanti Shahari Rozgar Yojana (SJSRY) for the urban unemployed;

(d) the details of the institutes identified to impart training etc., under SJSRY and Skill Training for Employment Promotion amongst Urban Poor (STEP-UP); and

(e) the State-wise details of the beneficiaries under the schemes?